

Serial No. of Order	Date of Order	Order with Signature	Office note as to action (if any) taken on order
		OA 249/95, 778/94 & 447/95	Dt. 6.1.95 Name appears. Place before the Bench. S Registrar.
4.5.95	Orders pronounced in open Court. The OA's are allowed in part in terms of the observation and direction contained in paragraphs 7 to 10 of the order dated 4.5.95 in separate sheets attached to OA 249/95. No costs.	For Adarsh 10/1/95 Defects not removed.	Defects removed. 25.1.95 Regr
		Vice-Chairman 4.5.95 Member (5)	For Adarsh & Member 10/1/95 Defects not removed. Member (5)
			Bench 21/1/95 Order No. 2 dt. 1.2.95 Notice may be sent to Respondents through Regd/Adv Par
			Member 1.2.95 SO (g)